

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

265. IA/53/2022 IA/62/2022 IA/28/2023 IA/165/2023 IN CP/53(MB)2022
IN THE MATTER OF

Amit Seth

VS

Bay Tankers Private Limited

Section 241(1), 242(4) & 244(1) of the Companies Act, 2013

Order Delivered on 15.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **26.06.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Ziyaul

Sd/-
REETA KOHLI
Member (Judicial)